

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 74 of 2010

Dated : 1st September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

N.T.P.C. Ltd. ... Appellant(s)

Versus

C.E.R.C & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. Anand K. Ganesan &
Ms. Swapna Seshadri

Counsel for the Respondent(s): -

ORDER

Today an affidavit has been filed by the learned counsel for the Appellant. Nobody has entered appearance on behalf of the Respondent.

We have already heard the arguments of the Appellant.

Judgment is Reserved.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ks